GOVERNMENT OF INDIA MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

LOK SABHA UNSTARRED QUESTION NO. 1873 TO BE ANSWERED ON 30TH JULY, 2021

AYUSH POLICY

1873. SHRIMATI REKHA VERMA: SHRI PARTHIBAN S.R.:

Will the Minister of **AYUSH** be pleased to state:

- (a) whether any AYUSH policy is being formulated by the Government in the country;
- (b) if so, the details thereof indicating the agencies and institutions from which suggestion, recommendations have been sought, State/UT-wise, stream-wise, particularly in Uttar Pradesh and Tamil Nadu;
- (c) whether any advice has also been sought from peoples' representatives or doctors of Ayurveda Department working in the rural areas and if so, the details thereof; and
- (d) the salient features and purpose of the AYUSH policy being formulated and the time by which the said policy is likely to be implemented in the country, particularly in Uttar Pradesh and Tamil Nadu?

ANSWER

THE MINISTER OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY(AYUSH) (SHRI SARBANANDA SONOWAL)

- (a): No, Ministry of Ayush is not contemplating any AYUSH Policy. However, the National Health Policy -2017, inter alia provides for the mainstreaming of the potential of AYUSH systems of medicine. This envisages better access to AYUSH remedies through co-location in public facilities, introduction of Yoga at much wider scale in schools and work places, as part of promotion of good health. The policy recognizes the importance of standardization and validation of Ayurvedic medicine and establishing a robust and effective quality control mechanism for AYUSH drugs. It also emphasizes the need of development of infrastructural facilities of teaching institutions, improving quality control drugs, capacity building of institutions and professionals. In addition, it recognizes the need for building research and public health skills for preventive and promotive healthcare.
- (b) to (d): Does not arise in view of (a) above.